

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 5178**

**TO BE ANSWERED ON THE 27TH MARCH, 2018/ CHAITRA 6, 1940 (SAKA)
FRAMEWORK AGREEMENT WITH NSCN (IM)**

**5178. DR. THOKCHOM MEINYA:
SHRI SIRAJUDDIN AJMAL:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Nagaland State Assembly election will be re-conducted when the final agreement between the Government and NSCN (IM) is signed, which is likely to happen shortly;

(b) if so, the details thereof;

(c) whether a fresh apprehension has arisen that due to said agreement a large areas of Assam, Manipur and Arunachal Pradesh are likely to be merged in Greater Nagalim; and

(d) if so, the details thereof and the reaction of the Government thereto?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (d) As final agreement with NSCN(IM) has not been concluded, it is not possible to say anything about re-election to the State Assembly of Nagaland.

The Government is aware of apprehensions as regards Greater Nagalim, but these are speculative in nature and there is no substance in these apprehensions. The Framework Agreement of August 2015 does not affect the territorial integrity of States of Arunachal Pradesh, Assam and Manipur. Government of India is aware of the sensitivities of these States and is committed to protect their territorial integrity.